



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)  
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Department of Communication, Central Office, S.B.S.Marg, Fort, Mumbai-400001  
फोन/Phone: 022- 22660502

March 17, 2022

**Auction of State Government Securities**

The following State Governments have offered to sell stock by way of auction, for an aggregate amount of **₹23,480 Cr.** (Face Value).

Sr. No.	State/UT	Amount to be raised (₹ Cr)	Additional Borrowing (Greenshoe) Option (₹ Cr)	Tenure (Yrs)	Type of Auction
1	Haryana	1500	-	7	Yield
		2000	-	10	Yield
		1500	-	15	Yield
2	Himachal Pradesh	700	300	9	Yield
		700	300	10	Yield
3	Kerala	2000	-	12	Yield
4	Maharashtra	2000	-	Re-issue of 6.24% Maharashtra SDL 2026 issued on August 11, 2021	Price
		2000	-	Re-issue of 6.54% Maharashtra SDL 2027 issued on February 09, 2022	Price
5	Meghalaya	80	-	10	Yield
6	Punjab	500	-	Re-issue of 7.19% Punjab SDL 2037 issued on January 05, 2022	Price
		1000	-	Re-issue of 7.41% Punjab SDL 2042 issued on March 16, 2022	Price
7	Rajasthan	1000	-	10	Yield
		500	-	12	Yield
8	Tamil Nadu	2000	-	8	Yield
		1000	-	10	Yield
		1000	-	20	Yield

		1000	-	25	Yield
9	West Bengal	3000	-	16	Yield
	<b>TOTAL</b>	<b>23480</b>			

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **March 22, 2022 (Tuesday)**. The Government Stock up to 10% of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions subject to a maximum limit of 1% of its notified amount for a single bid per stock as per the [Scheme for Non-competitive Bidding Facility](#). Individual investors can also place bids as per the non-competitive scheme through the Retail Direct portal (<https://rbiretaildirect.org.in>).

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **March 22, 2022 (Tuesday)**. **The non-competitive bids should be submitted between 10.30 A.M. and 11.00 A.M. and the competitive bids should be submitted between 10.30 A.M. and 11.30 A.M.**

In case of technical difficulties, Core Banking Operations Team ([email](#); Phone no: 022-27595666, 022-27595415, 022-27523516) may be contacted.

For other auction related difficulties, IDMD Auction Team can be contacted ([email](#); Phone no: 022-22702431, 022-22705125).

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office ([email](#); Phone no: 022-22632527, 022-22701299) in the prescribed form obtainable from RBI website ([https://www.rbi.org.in/Scripts/BS\\_ViewForms.aspx](https://www.rbi.org.in/Scripts/BS_ViewForms.aspx)) before the auction timing ends.

The yield percent per annum expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at same/different rates of yield or prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield /minimum price at which bids will be accepted. Stock will be issued for a minimum nominal amount of ₹10,000.00 and multiples of ₹10,000.00 thereafter.

The results of the auction will be announced on **March 22, 2022 (Tuesday)** and payment by successful bidders will be made during banking hours on **March 23, 2022 (Wednesday)** at Mumbai and at respective Regional Offices of RBI.

The new State Government Stocks will bear interest at the rates determined by RBI at the auctions. For the new stock, interest will be paid half yearly on **September 23** and **March 23** of each year till maturity. For the re-issued Government Stock, interest will be paid at the rate as determined on the date of original issue of Government Stock and will be paid on half yearly basis till maturity. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and the Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.

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**Rupambara**  
Director (Communications)